

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 103

IA No. 1263/2024  
And  
CP (IB) No. 79/Chd/Pb/2024

**IN THE MATTER OF:**

Mohit Jain(PG)

...Petitioner

**Under Section:** 94(1), 60(5) IBC 2016

**Order delivered on 23.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Vashisth, Advocate

For the RP and applicant : Mr. Yash Shrivastav, Advocate  
In IA No. 1263/2024

**ORDER**

**IA No. 1263/2024**

This application has been filed by the RP to withdraw his consent to be appointed as RP in this matter. Keeping in view the facts and circumstances mentioned in the application and statement made by learned counsel for the RP, the present application bearing IA No. 1263/2024 **is allowed** and Mr. Ashok Malik, RP is discharged from his duties and he is directed to handover all the assets, documents and requisite information to new RP without further delay. Thus IA No. 1263/2024 is **disposed of accordingly.**

**CP (IB) No. 79/Chd/Pb/2024**

It is stated by learned counsel for the petitioner that he does not want to propose the name of the RP. In these circumstances, Mr. Prem Kumar Garg having

its registration no. IBBI/IPA-001/IP-P00346/2017-18/10647, Mob. No. 9872420001, Email ID- capremgarg@gmail.com is appointed as RP from the list provided by IBBI under Section 97 of the I&B Code, 2016 and is directed to comply with the provisions of Section 99 of I&B Code 2016. His fee is fixed with consent of Learned counsel for Petitioner as Rs. 1,00,000/- (One Lakh Rupees only) and actual expenses done by Resolution Professional. Learned counsel for the petitioner is directed to file the report within ten days and supply a copy of the said report to the opposite counsel. The RP is directed to inform the appointment of RP during the course of the day.

The Registry is also directed to inform the RP through e-notice about his appointment within two days. List the matter on 27.08.2024.

-sd-  
**(ASHISH VERMA)**  
**MEMBER (T)**

SM

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**